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Title : Motion for consideration of the Cost and Works Accountants (Amendment) Bill, 2005 as passed by Rajya Sabha (Bill Passed).

THE MINISTER OF STATE OF THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): Sir, I beg to move:

"That the Bill further to amend the Cost and Works Accountants Act, 1959 as passed by Rajya Sabha, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill further to amend the Cost and Works Accountants Act, 1959 as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 29 stand part of the Bill."

The motion was adopted.

Clauses 2 to 29 were added to the Bill.

Clause 30 Amendment of section 39

Amendment made:

Page 12, for line 32, *substitute*,--

"(ii) in sub-section (2), --

(a) in clause (h), the words "the Council and"
shall be omitted;

(b) clause (t) shall be omitted;

(iii) sub-section (5) shall be omitted." (1)

(Shri Prem Chand Gupta)

MR. SPEAKER: The question is:

"That clause 30, as amended, stand part of the Bill."

The motion was adopted.

Clause 30, as amended, was added to the Bill.

Clauses 31 and 32 were added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

MR. SPEAKER: The hon. Minister may now move that the Bill, as amended, be passed.

SHRI PREM CHAND GUPTA: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.
